

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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**Subject:** Compassionate appointment of Ms Palvi Gupta W/o Late Vikas Mahajan (Ex-Steno Typist) R/o JMC 916, Bakshi Nagar, Jammu under SRO-43 of 1994.

**ORDER**

**No. 1567**

**Dated: 27.03.2019**

In pursuance of Jammu and Kashmir (Compassionate Appointment) Rules, 1994, Ms Palvi Gupta W/o Late Vikas Mahajan (Ex-Steno Typist) R/o JMC 916, Bakshi Nagar, Jammu is temporarily appointed as Junior Assistant on compassionate grounds in the Pay Level-4 (25500-81100) and is posted as Copyist in the Court of Chief Judicial Magistrate, Jammu against available vacancy.

**Note:**

- i) The appointee shall join her place of posting within a period of 21 days from the date of issuance of this order.
- ii) The Presiding Officer, before whom she has to join, is shall get all the testimonials of the appointee verified from the concerned authorities.
- iii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

**By Order.**

*sd/-*  
**(Jawad Ahmed)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

No. 1099-1107/PSY Dated: 27-3-2019

**Copy to the:-**

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.  
..... for information.
4. Pr. District & Sessions Judge, Jammu for information.
5. Chief Judicial Magistrate, Jammu for information and necessary action.
6. Chief Accounts Officer, High Court of J&K Main wing, Jammu for information.
7. Ms Palvi Gupta W/o Lt. Vikas Mahajan R/o JMC 916 Bakshi Nagar for compliance.
8. I/C NIC for uploading in High Court Website.

*G. M. Parray*  
**(G. M. Parray)**  
**Joint Registrar**  
27/3/2019